NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI



C.P No. 1621/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.12.2017

NAME OF THE PARTIES: IDBI Capital Markets & Securities Ltd.

Parenteral Drugs (India) Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
01	VIJANZSH ATRZ V. p. verma	ADVOCATES Adv	We vorug
for Operational Creditor	Shailesh Poria Bhavin Gada Manendra Singh Akshata Limaye	Economic Laws Advocates.	Practice Machen

ORDER

CP 1621/I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 19.3.2018.

Sd/-V. NALLASENAPATHY Member(Technical)

M. K. SHRAWAT Member (Judicial)